

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3035
TO BE ANSWERED ON 16.03.2016**

CORRUPTION IN RAILWAYS

†3035. SHRIMATI RANJANBEN BHATT:

Will the Minister of RAILWAYS be pleased to state the mechanism in place to eradicate corruption allegedly prevailing in the Railways?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

Railways have a well established vigilance organization at the apex level in the Ministry and at the level of Zonal Railways and Production Units. Preventive checks and decoy/surprise checks are carried out regularly by the Vigilance Department and punitive disciplinary action is initiated against officials found responsible for irregularities. The Vigilance and Executive Departments also propose system improvements as and where required. Some steps taken to increase transparency and minimise scope of corruption include finalizing tenders and auctions through on-line web portal, putting information of public interest on the Indian Railways' website and increasing use of technology in our working systems.
